

को प्रचालकों द्वारा मिलाना पड़ता है। दूरी के आधार पर ६० न० पै० शुल्क लिया जाता है।

(ग) इस क्षेत्र में टेलीफोन की शुल्क दरों को फिर से निर्धारित किया जा रहा है।

#### **Sleeping Accommodation in Janata Express**

**2497. Shri Yajnik:** Will the Minister of Railways be pleased to state:

(a) whether Government generally provided three-tier collapsible berths to give sleeping accommodation to passengers travelling 300 miles or above on all the railways;

(b) whether this facility has been provided in the Janata Express and the other Mails that carry passengers from Ahmedabad or Viramgam to Bombay, which is at a distance of more than 300 miles; and

(c) if not whether Government propose to provide such sleeping facilities to these passengers?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):**

(a) No.

(b) and (c). Do not arise.

#### **Bogus Railway Tickets**

**2498. Shri Yajnik:** Will the Minister of Railways be pleased to state:

(a) whether bogus railway tickets have been found in large numbers with passengers in the country;

(b) the total number of tickets found during the last year and the total amount of fine collected on that account;

(c) whether some of those tickets were sold by the booking offices of the railways themselves; and

(d) the measures Government have taken to prevent the sale of bogus tickets from the Railway booking offices and elsewhere?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):**

(a) and (b). Only one case of bogus blank paper ticket was detected over the Eastern Railway during the last year. The case is under Police investigation.

(c) No.

(d) Does not arise in respect of booking offices. Frequent announcements are made over the loud-speakers, where provided, requesting passengers not to purchase tickets from any other place except the Railway Booking Counters. Besides, Special Inspectors under the headquarters also move *incognito* and employ sources under them to unearth any illegal activities of undesirable elements.

#### **Irrigation Schemes in Mysore State**

**2499. Shri S. B. Patil:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any intensive survey has been made regarding the major and medium irrigation projects in Mysore State;

(b) if so, whether a statement together with benefits and approximate estimates of the above-said projects will be laid on the Table; and

(c) the amount spent on such projects in First and Second Five Year Plan periods and provision therefor in the Third Five Year Plan?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) and (b). The Central Government does not undertake any surveys of medium and major irrigation schemes unless requested by a State Government. The State Governments themselves undertake surveys and investigations of all major and medium irrigation projects taken up by them for execution.

However, a list of the 1st, the 2nd and the 3rd Plan projects showing their costs, benefits and provision for the 3rd Plan is laid on the Table. [See Appendix III, annexure No. 80A].

(c) Rs. 68 crores were spent on major and medium irrigation projects in the 1st and the 2nd Plan periods. A sum of Rs. 40.45 crores has been provided for the 3rd Plan period.

**Survey regarding Minor Irrigation Projects in Mysore**

**2500. Shri S. B. Patil:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any intensive survey has been undertaken regarding the minor irrigation projects in Mysore State;

(b) if so, whether a statement together with benefits and approximate estimates of above-said projects will be laid on the Table; and

(c) the amount spent on such projects in First and Second Five Year Plan periods and provision therefor in the Third Five Year Plan?

**The Deputy Minister in the Ministry of Food (Shri A. M. Thomas):** (a) to (c). The required information is being collected from the Government of Mysore and will be laid on the Table of the Sabha as soon as received.

**Power Plant at Singrauli in U.P.**

**2501. Shri K. C. Pant:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether there was proposal to set up a thermal power plant consisting of five units of 50,000 kw each at Singrauli in U.P. in the Third Plan period;

(b) whether the Soviet Union had undertaken to provide equipment for this plant;

(c) whether the project is expected to be completed within the Third Plan period;

(d) if so, when; and

(e) if not, the reasons therefor?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) Yes.

(b) Yes.

(c) and (d). The project is not likely to be fully completed during the Third Plan period. It is likely to be completed by 1967.

(e) Every effort is being made in consultation with the suppliers, to expedite the delivery of the plant.

**Western Jamuna Canal Scheme**

**2502. Shri Gajraj Singh Rao:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Western Jamuna Canal feeder scheme was finalized about two years back;

(b) what steps have been taken to implement and complete the scheme at the earliest;

(c) whether for Wadhwa point line channel was to be constructed, with Rs. 40 lakhs contribution by Punjab and Rajasthan Governments and Rs. 18 lakhs by the Central Government;

(d) if so, whether the Rajasthan and the Central Governments have contributed their share or provided for this in the budget;

(e) if not, the reasons therefor; and

(f) whether it is a fact that other two wings of this scheme have been declared technically unsound?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) The scheme has not yet been finalised.

(b) The question of implementation will arise only after the scheme has been approved by the Planning Commission.

(c) to (e). No information is available.

(f) The scheme is still under examination in the Central Water and Power Commission.